

UNION DUTIES OF EXCISE (DISTRIBUTION) AMENDMENT BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : I beg to move for leave to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Union Duties of Excise (Distribution) Act, 1962.”

The motion was adopted

SHRI R. K. KHADILKAR : I introduce† the bill.

13.15 hrs.

The Lok Sabha adjourned for Lunch till ten minutes past Two of the Clock.

The Lok Sabha re-assembled after Lunch at thirteen minutes past Fourteen of the Clock.

[SHRI M. B. RANA in the chair]

Re. PRESENTATION OF PETITION BY UNEMPLOYED PERSONS AND STUDENTS

SHRI S. M. BANERJEE (Kanpur): Before you occupied your Chair, I wanted your permission to raise this matter. Thousands of young persons and students from all over the country have come to Delhi to present a petition to Parliament. They are unemployed and they wanted to knock at the doors of this august House and present the petition. On Saturday, unfortunately, the House did not meet and they could not present it. They are here today. They were not allowed to come up to the Lok Sabha; so they marched in procession upto the Boat Club. They demanded the Prime Minister's intervention to end unemployment.

The Prime Minister had promised last time, and a solemn promise was made even by a Member of the Planning Commission that they would do some planning by which the educated unemployed could get some employment. They wanted to present a petition, but unfortunately it could not be done. So, with your permission, I want to place it on the Table; I am placing a copy of the petition on the Table, and I am sending this to you, and if you think it proper, this may kindly be placed on the Table of the House.

SHRI SHEO NARAIN (Basti): I support Shri S. M. Banerjee.

SHRI S. M. BANERJEE: I am very happy that Shri Sheo Narain is supporting it. I accept his support. I would have accepted his support in better humour, but I ate the defectors from the very core of my heart.

SHRI SHEO NARAIN: The policy of the Congress was to provide employment to the unemployed. I have been demanding from this Government that they should fulfil the programme and see that Rs. 100 per month is given to these people who are remaining unemployed in the country. This Government had promised this to the people and they should fulfil this promise. The people who were opposing this Government were my friends from the Opposition and not I. Therefore, I demand of the present Government that they should fulfil this promise. I support the demand of Shri S. M. Banerjee.

SHRI S. M. BANERJEE : Let my hon. friend not get angry. I know that he has changed his colour to face unemployment.

SHRI SHEO NARAIN : Our colour is very clear. We are not of the Russian colour. We are of Indian colour, and not of the Russian colour.

SHRI S. M. BANERJEE : I would only request the Minister of Parliamentary Affairs to convey our feeling, and the feelings

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†Introduced with the recommendation of the President.

[Shri S. M. Banerjee]

of the thousands of youth and students to the Prime Minister, and let the Prime Minister make a statement. With your permission, I am sending this petition to you and I would request you to allow us to place it on the Table of the House.

SHRI SHEO NARAIN : I am the Chief Whip of my party, and the hon. Minister of Parliamentary Affairs is the Chief Whip on the other side, and I am demanding that he should fulfil this demand. I want that he should fulfil this. This was an assurance given to the people and this Government should fulfil it. We are not praying for this as Russians; we are here as Indians, and we want that the Government should fulfil the demand. Thousands of boys and girls are here, wandering in the streets of Delhi today. This drama which is being played should end; we want that this Government should be finished.

SHRI LOBO PRABHU (Udipi) : I would only like to say just one word. The Communist Party should not take the monopoly for this; this is a thing on which we are all agreed, and we want to see that this problem is solved by Government as soon as possible.

श्री गुणानन्द ठाकुर (सहरसा) : सभापति महोदय, बनर्जी साहब ने जो मैमोरेण्डम अभी यहां पर पेश किया है, मैं उसके समर्थन के लिए खड़ा हुआ हूँ। प्रधान मंत्री जी को चाहिए कि देश भर से जो बेकार नौजवान आज यहां आये हैं, उनसे मिलें और उन्हें काम देने की व्यवस्था करें, ताकि देश के अन्दर जो बेरोजगारी बड़ी तेजी से फैलती जा रही है, उस में कुछ सुधार हो सके। मैं चाहता हूँ कि कम से कम पालिया-मेन्ट्री अफेयर्स के मिनिस्टर उनसे जा कर मिलें और उनकी बातों को सुनें।

MR. CHAIRMAN : We do not want any further support. It is already at the Table of the House.

SHRI S. K. TAPURIAH (Pali) : Let the hon. Minister say whether the Prime Minister will be making a statement on this or not? Do they want to implement this or not?

SHRI S.M. BANERJEE : Can we take it that she is going to make a statement on this?

MR. CHAIRMAN : I cannot promise anything on behalf of the Government. I have done my duty by accepting it. Government will examine it and will come to a decision in due course.

SHRI SHEO NARAIN : But Government have to say something on this. Will the Prime Minister make a statement on this?

MR. CHAIRMAN : The petition is already there. Now, we shall proceed with the business before the House.

14.21 hrs.

KHUDA BAKHSH ORIENTAL PUBLIC LIBRARY BILL

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR V. K. R. V. RAO) : I beg to move :

“That the Bill to declare the Khuda Bakhsh Oriental Public Library at Patna to be an institution of national importance and to provide for its administration and certain other connected matters be taken into consideration.”

In order to declare it to be an institution of national importance under entry 62 of List I of the Seventh Schedule to the Constitution, the Khuda Bakhsh Oriental Public Library Bill was first introduced in the Lok Sabha actually in 1965. The Bill lapsed with the dissolution of the Third Lok Sabha and it was re-introduced on 21st February, 1968.

The House is aware that this library was built out of the valuable personal collections of Arabic and Persian manuscripts and books by the late Maulvi Muhammad Bakhsh Khan who died in 1876. He entrusted the rare manuscripts to his son Khuda Bakhsh with instructions to start a public library for the benefit of all with those manuscripts and